

ITEM NO.1 Court 11 (Video Conferencing)

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1031/2015

VIJAY SINGH @ VIJAY KR. SHARMA

Appellant(s)

VERSUS

THE STATE OF BIHAR

Respondent(s)

(IA No. 117969/2019 - GRANT OF BAIL)

Date : 31-08-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA  
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Mr. Yatinder Singh, Sr. Adv.  
Mr. Ajay Kumar Singh, AOR  
Mr. Yatharth Singh, Adv

For Respondent(s) Mr. Abhinav Mukerji, AOR  
Ms. Pratishtha Vij, Adv.  
Mrs. Bihu Sharma, Adv.  
Mr. Akshay C. Shrivastava, Adv.

Mr. Anil Kumar, Adv.

Mr. Shantanu Sagar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List I.A.No.117969 of 2019 along with the main matter and  
other connected appeal(s) on 08.09.2021 for final disposal.

(SWETA BALODI)  
COURT MASTER (SH)

(RENU BALA GAMBHIR)  
COURT MASTER (NSH)